

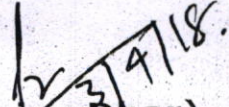
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General Camp Srinagar)

Order

No: 15/GS

Dated:03.04.2018

In the interest of the Administration of Justice, and in partial modification of High Court Order No.1739 dated 27.03.2018, it is hereby ordered that Shri Khursheed-ul-Islam, Sub Judge (Special Mobile Magistrate) Baramulla shall hold additional charge of the court of Chief Judicial Magistrate, Sopore till Mrs. Masrat Roohi, Chief Judicial Magistrate, Sopore resumes her duties after availing the leave.

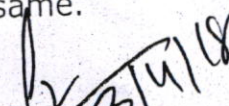

(Sanjay Dhar)
Registrar General

No:505-13/GS

Dated : 03.04.2018.

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
....for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Principal District & Sessions Judge, Baramulla.
5. Presiding Officers of the concerned courts.
6. Chief Accounts Officer, High Court of J&K.
7. Deputy Registrar, Statistical Section, High Court Main Wing,
Jammu.
....for information and necessary action.
8. CPC e-Courts, High Court of J&K for uploading the same.


Registrar General